

National Company Law Tribunal

Allahabad Bench

CP NO. *89/ALD/2016*

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE COMPANY: *Earth Stone Holding (two) Ltd*

SECTION OF THE COMPANIES ACT: *U/S 14(1) of the Companies Act, 2013*

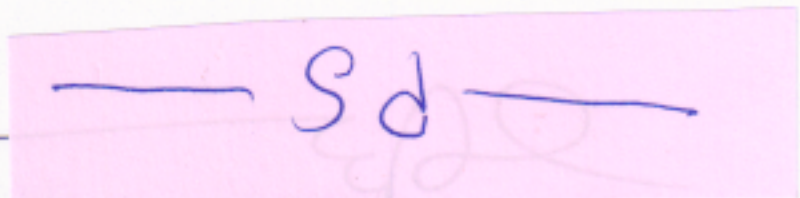
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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CP NO.89/ALD/2016

Sh. M.K. Bagri, OL for the Central Government. The present case is fixed for order today. The order in detailed is recorded separately. The application/petition is allowed and in terms of the order recorded separately their company's resolution for its reconversion from public limited company to private limited company is approved under 14(1) of the Companies Act, 2013. The company petition stands finally disposed of.



Sri H.P. Chaturvedi, Member (Judicial)

Dated:14.08.2017

Typed by:
Kavya Prakash